

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 8TH JULY, 2005

**PETITION No.42(C) OF 2005
(M.A.No.118 of 2005)**

Star India Private Limited	...Petitioner
Vs.	
Indian Cable Net Company Ltd. & Anr.	...Respondents

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON**

**MR. VINOD VAISH, MEMBER
LT.GEN.D.P.SEHGAL(RETD.),MEMBER**

For Petitioner	:	Mr.Gopal Jain,Ms.Kanika Agnihotri, Mr.Sarvesh Singh and Ms. Simran,Advocates
For Respondents	:	Ms.Shruti Chaudhary,Advocate

ORDER

Learned counsel appearing for the petitioner seeks permission to withdraw the petition.
Prayer granted. Petition is dismissed as withdrawn.

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(N.Santosh Hegde)
Chairperson

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(Vinod Vaish)
Member

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(D.P.Sehgal)
Member